## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00252/2012

## DATED THIS THE 26TH DAY OF NOVEMBER 2019

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Francis, S/o Charlas, Aged about: 59 years, Ex-Loco Passenger, South Western Railway, Mysore Division, Mysore and Residing at Near Shastri House, Hale Arala pura, Guttur Post, Harihara.

..... Applicant

(By Shri MR.Achar...Advocate)

V/s.

- The Union of India, Represented by General Manager, South Western Zone, South Western Railway, Hubli.
- 2.Senior Divisional Personnel Officer,South Western Railway,Mysore Division,Mysore 21.

.....Respondents

(By Shri J.Bhaskar Reddy, Railway Counsel)

## ORDER (ORAL)

## HON'BLE DR. K.B. SURESH, MEMBER (J):

Heard. Shri MR.Achar, learned counsel for the applicant files an application for withdrawal of this OA. Accepted. OA is, dismissed as withdrawn. But then it is further stipulated that the applicant or anyone claiming through them cannot be considered for the Largess appointment under any other pretext also as following the orders of the Hon'ble Apex Court the scheme is no longer in force. No order as to costs.

(CV.SANKAR) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

bk